

**IND-BARATH POWER (MADRAS) LIMITED (UNDER LIQUIDATION)**

**LIST OF STAKEHOLDERS**

**Financial Creditors**

**(Pursuant to claims received on or before May 22, 2019)**

**(Amounts in Indian Rupees)**

<b>Secured Financial Creditors</b>						
<b>SL. NO.</b>	<b>NAME OF SECURED FINANCIAL CREDITOR</b>	<b>ADDRESS</b>	<b>AMOUNT CLAIMED (INR)</b>	<b>AMOUNT OF CLAIM ADMITTED (INR)</b>	<b>Security details</b>	<b>STATUS</b>
1	Power Finance Corporation Limited	Power Finance Corporation Limited Registered Office at : Urjanidhi 1, Barakhamba Lane, Cannaught Place, New Delhi - 110001	64208,31,388	64208,31,388	Secured	Fully Admitted, intimation of admission communicated to the creditors
2	Rural Electrification Corporation Limited	REC Limited Registered office and Principal office at Core-4, Scope Complex, 7, Lodi Road, New Delhi - 110003	64905,88,973	64905,88,973	Secured	Fully Admitted, intimation of admission communicated to the creditors
3	India Infrastructure Finance Corporation Limited	India Infrastructure Finance Company Limited Registered Office at : 5th Floor, Block 2, Plate A&B, NBCC Tower, East Kidwai Nagar, New Delhi - 110023	13148,20,223	13148,20,223	Secured	Fully Admitted, intimation of admission communicated to the creditors
4	Axis Bank Limited	Axis Bank Limited Stressed Assets Department, 7th Floor, Axis House, C-2, Wadia International Centre, Bombay Dyeing Compound, P.B. Marg, Worli, Mumbai - 400025	6472,28,702	6472,28,702	Secured (subservient charge)	Fully Admitted, intimation of admission communicated to the creditors
			3202,09,253	3202,09,253	Unsecured	Fully Admitted, intimation of admission communicated to the creditors
<b>TOTAL</b>			<b>151936,78,539</b>	<b>151936,78,539</b>		

Note This lists contains the name of the financial creditors who submitted their claims till May 22, 2019. The claims submitted by financial creditors have been reviewed and verified based on the information made available through the date of this computation i.e. June 21, 2019. Accordingly, any changes / revisions in circumstances or information newly available after this date by the financial creditors could affect the amount of claim verified.